

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.458/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Worldwide Furnitures Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. May MANJU BHUTERIA, Advocate Petitioner *for*
2. N. GURUMURTHY, PCA Petitioner *Gurumurthy*
3. M. K. MAROTI, PCA Petitioner *Madan Kumar*

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)